

(2)

Central Administrative Tribunal, Principal Bench

Original Application No.654 of 2003
M.A.No.661/2003

New Delhi, this the 31st day of March,2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. V.K. Majotra, Member (A)

S.C. Verma,
S/o Shri Prithi Singh, Aged 54 years,
Assistant Director (Horticulture)
CPWD, New Delhi,
R/o G.551, Srinivaspuri,
New Delhi

.... Applicant

(By Advocate: Shri S.R. Singh)

Versus

Union of India and others, through

1. The Secretary
Central Public Works Department,
Ministry of Urban Development and
P.A. Nirman Bhawan,
New Delhi-1
2. The Under Secretary
Central Public Works Department,
Ministry of Urban Development and PA
Nirman Bhawan,
New Delhi-1
3. The Director General,
The Directorate General of Works,
C.P.W.D., Nirman Bhawan,
New Delhi

.... Respondents

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant states that he may be allowed to withdraw the present application and be permitted to file a review application, if so advised.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

V.K. Majotra
(V.K. Majotra)
Member (A)

V.S. Aggarwal
(V.S. Aggarwal)
Chairman

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